

including crude oil and natural gas, lying within the territorial waters of the continental shelf of India, vest in the Union of India. As such, all royalty from the offshore production of crude oil and natural gas accrues to the Central Government only. The State Government has been informed accordingly.

Violation of Safety Norms by Indian Airlines

214. SHRI PRATAPRAO B. BHOSALE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn to the violation of safety norms by the Indian Airlines;

(b) if so, the details thereof;

(c) whether Government have taken any action in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No specific case of violation has been reported.

(b) to (c). No action is required in view of answer to (a) above.

Printing of Railway Time Tables

215. SHRI PRATAPRAO B. BHOSALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway time-tables are printed twice a years;

(b) whether instead of re-printing of time tables, Government propose to bring out supplementaries indicating the changes as compared to the main time table and to make

them available on a nominal price; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) No, Sir.

(c) This will leave scope for confusion and travelling public will find it inconvenient.

Shortening of time and Route Distance of Express Trains

216. SHRI GANGA CHARAN LODHI: Will the Minister of RAILWAY be pleased to state:

(a) whether there is any proposal to reduce the running time and route distance of some express trains;

(b) if so, the details in this regard; and

(c) whether the frequency of these trains will also be increased?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). Keeping in view the traffic demands and availability of resources acceleration, diversion and increase in frequency of trains are planned for at the time of revision of Time Table in May and November every year. The details of May '90 Time Tables are not yet finalised.

Setting up of New Industries In Punjab

217. SHRI KAMAL CHAUDHRY: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal for the establishment of central public sector undertakings and setting up new industries in Punjab;